

**Shortage of potable water supply in Government residential colonies**

2123. SHRI RAM KUMAR KASHYAP: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether government is aware that there is acute shortage of potable water supply in central government residential colonies in delhi;

(b) if so, the steps taken to improve water supply in these colonies; and

(c) whether it is a fact that water do not reach upto 4th floor without using booster pumps and if so, whether there is any proposal to install booster pumps in general pool residential accommodation and if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) and (b) Water supply in General Pool Residential Accommodation (GPRA) is a dependent upon supply by Delhi Jal Board (DJB) which fluctuates resulting in shortage, additional demand of water is met by supply from tube wells, wherever feasible.

(c) No Sir, water reaches upto 4th floor in GPRA colonies.

**Vijaywada and Visakhapatnam metro rail projects**

2124. SHRI C.M. RAMESH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that technically Vijayawada and Visakhapatnam Metro Rail Projects have not yet been sanctioned by the Ministry;

(b) if so, the reasons for not sanctioning the projects and how much time it would take to sanction the above two projects;

(c) whether it is also a fact that no time limit has been prescribed for sanction of above two projects; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) Yes, Sir.

(b) to (d) Appraisal and approval of the projects are continuous process wherein the Ministry of Urban Development seeks comments of various stakeholders